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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No.656/KB/2017

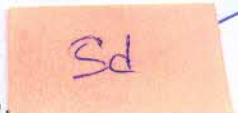
Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH JULY, 2018, 10:30 A.M

Name of the Company	Vaishnav Tower Infra Pvt.Ltd -Vs- ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Jayabans ~~Member~~ ORDER ~~Adv~~ } ~~Applicant~~
 Ld. Counsel ~~appear~~ for the petitioner and seeks time to file rejoinder
 Financial statements are already filed on record.

The matter is adjourned and be fixed for further consideration on 27.07.2018.

(M. B. 
Member(J)